

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3101
ANSWERED ON:29.08.2013
PREVENTION OF ACCIDENTS AT AIRPORT
Singh Shri Ganesh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any accident at Mumbai airport has been reported recently;
- (b) if so, the details thereof;
- (c) the details of the action taken against the officials responsible for this and
- (d) the efforts being made by the Government to prevent such accidents at airports in various parts of the country?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a)& (b): Two serious incidents have occurred at Mumbai Airport during the year 2013. Both the Serious Incidents are being investigated by AAIB. The Details of the Serious incidents are as follows:

Runway Excursion incident to M/s Indigo A320 aircraft VT-IEW while landing at Mumbai on 09.03.2013.

Incident of landing without ATC clearance by M/s Air India A319 aircraft VT-SCL at Mumbai on 12.04.2013.

(c) In above mentioned cases pilots of both the aircrafts and one (1) ATC personnel have been off rostered from duties pending investigation. All the investigations are carried out as per ICAO Annex 13. According to which, 'the sole objective of the investigation of an accident or incident shall be the prevention of accidents and incidents and not to apportion blame or liability.'

(d) Action is taken on Recommendations emanating from the Accident/ incident investigation reports to prevent such accidents. These include dissemination of safety information in Air Safety Circulars, Periodic spot checks, monitoring compliance of such recommendations during the annual programme surveillance/audit of the operators.